

**NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 24-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : --**

**PETITION NUMBER : CP(CA)/106(CHE)/2022**

**NAME OF THE PETITIONER : R.Balaji**

**NAME OF THE RESPONDENT(S) : M/s Deepam Hospitals Limited**

**UNDER SECTION : Sec 241(1) r/w Sec 241 & 242 of CA, 2013 &  
Rule 81 of NCLT Rules, 2016**  
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**ORDER**

Ld. Counsel Ms. K. Dharaniya Sri for the Petitioner. Ld. PCS Mr. R. Kannan for the Respondent.

Both the parties have submitted that settlement talks are at an advanced stage and joint memo will be filed shortly.

Lis the Petition for hearing on **01.05.2024**.

-Sd-

**VENKATARAMAN SUBRAMANIAM  
Member (Technical)**

phk

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**